

Dr. Suresh Chandra: Is it a fact that the number of Indian employees in the UNESCO is much less in proportion to the employees of other countries?

Dr. M. M. Das: I have no information at present at my disposal.

شکشا و پراکرتک سائنس دان تنہا

ویگیانک انوسان دھان ملندری (مولانا آزاد):

میں اس بارے میں کہہ دے کہ پچھلے دو تین برسوں کے اندر ہندوستانیوں کی تعداد کچھ بڑھی ہے -

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): In this connection I may say that within the last two or three years the number of Indians has increased.]

NATIONAL RESEARCH DEVELOPMENT CORPORATION

*2113. **Shri K. C. Sodhia:** (a) Will the Minister of Natural Resources and Scientific Research be pleased to state whether any of the National Laboratories have so far submitted their inventions to the National Research Development Corporation for exploitation?

(b) If so, which and what is the general nature of these inventions?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes, Sir.

(b) A statement giving the required information is laid on the Table of the House. [See Appendix IX, annexure No. 9.]

Shri K. C. Sodhia: At what stage of progress is the investigation about these schemes?

Shri K. D. Malaviya: The National Research Development Corporation has asked for information for all the heads of the research institutions— numbering about 18— requesting them to let us have a preliminary examination of all the work that they have done so far and is ready for exploitation. Out of these 18 research institutions, 14 have replied and we have

received 103 project proposals for examination. They are being examined now and the next meeting of the NRDC will perhaps take certain decisions on some of them.

Dr. M. M. Das: I ask your permission, Sir, to supplement one of the replies that I have given to a supplementary question. Otherwise, that reply of mine will lead to a misrepresentation of facts. It is with regard to question No. 2101, the Hindustani Culture Society of Allahabad.

I have said that Rs. 1,12,000 have been paid to that Society for implementation of their publication programme during the years 1946-47 to 1950-51. In addition to this, we have sanctioned a grant of Rs. 25,000 to the Society during the year 1951-52 to enable it to construct a building of its own. And, again in 1953-54, we also agreed to give a grant of Rs. 60,000 spread over a period of two years to the Hindustani Culture Society, Allahabad, for the preparation of a standard English-Hindi Dictionary on the lines of the Concise Oxford Dictionary of Current English. Two instalments of Rs. 15,000 each have since been paid to the Society during 1953-54 and the balance will be paid during the current financial year.

WRITTEN ANSWERS TO QUESTIONS

IMPERIAL BANK OF INDIA

*2095. **Dr. Krishnaswami:** Will the Minister of Finance be pleased to state the total commission charged by the Imperial Bank of India on Government transactions for the last five years, year-wise?

The Deputy Minister of Finance (Shri A. C. Guba): The commission payable to the Imperial Bank of India which is revised every five years, is based on the actual costs incurred by the Bank and depends on the volume of the turnover on Government account. The rates were revised in 1950-51 and will come up for revision

again in 1955-56. The relevant figures for the last five years are as follows:

	Turnover	Commission
	Rs.	
1948-49	1020,44,84,752	22,03,475
1949-50	1092,12,03,629	22,59,469
1950-51	1118,83,00,650	29,20,047
1951-52	1263,81,45,652	31,01,799
1952-53	1227,46,48,644	32,38,621

SMOKELESS FUEL

***2096. Shri H. G. Vaishnav:** Will the Minister of States be pleased to state:

(a) whether a smokeless fuel named "coalsite" has been produced in the Central Laboratories at Hyderabad;

(b) if so, whether it can be produced on a large scale; and

(c) whether it will be economical for domestic use?

The Minister of Home Affairs and States (Dr. Katju): (a), (b) and (c). Yes; The Hyderabad Government report that their Central Laboratories have acquired and erected a plant for the production of coalsite. The present production is about 18 tons per day and coalsite is reported to be more economical than charcoal and firewood as domestic fuel.

PRAKRIT TEXT SOCIETY

***2105. Shri T. B. Vittal Rao:** (a) Will the Minister of Education be pleased to state what lump sum grant has been given by Government to the Prakrit Text Society?

(b) Who constitute the Board of Management?

(c) For what work was the grant given?

(d) What work has since been done by the Society?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) A grant 120 P.S.D.

of Rs. 10,000 was given to the Prakrit Text Society on an *ad-hoc* basis in 1952-53.

(b) A statement is laid on the Table of the House. [See Appendix IX, annexure No. 10.]

(c) The grant was given for the general expenses of the Society.

(d) The work, namely, 'ANGA VIJJAA', a Prakrit Text of the 4th Century A.D. has been prepared by the Society during the period (i.e. 1952-54). It is expected to be published by October, 1954.

CULTURAL SCHOLARSHIPS

***2106. Shri N. Sreekantam Nair:** Will the Minister of Education be pleased to state how many scholarships have been awarded to young Indian artists in different cultural fields?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): None so far, Sir if the question relates to the recent scheme of scholarships for young artists.

RECRUITMENT IN THE RESERVE BANK OF INDIA

***2111. Dr. Krishnaswami:** Will the Minister of Finance be pleased to state:

(a) whether there are any rules relating to recruitment and promotions of officers and staff in the Reserve Bank of India; and

(b) if so, whether a statement showing the details of these rules will be laid on the Table of the House?

The Deputy Minister of Finance (Shri A. C. Guha): (a) and (b) Rules relating to appointment and promotions of the officers and staff of the Reserve Bank of India are generally contained in chapters II and III of the Reserve Bank of India (Staff) Regulations, 1948, which have been made by the Bank's Central Board of Directors under the powers vested by section 7 of the Reserve Bank of India Act, 1934. A copy of these Regulations has already been placed in the Parliament Library.